NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 45 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Sh. Dinesh Kumar Gupta Vs. M/s Shri S.S. Shyam Steel Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Karthik K. R. and Mr. Ruchin Midha, Advocates

For the Respondent (s): Mr. S. P. Singh Chawla, Advocate

Ms. Sapna Khandelwal, PCS

ORDER

Shri S.P. Singh has put in appearance on behalf of the Respondent and prays for adjournment. At his request adjourned to 30.11.2017 for final arguments. It is also directed that in terms of the previous order dated 15.11.2017, it had been directed that the documents be filed in terms of the previous order dated 15.11.2017.

To come up for further consideration on 30th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)